(d) and (e) There is no definite report to suggest that there is any imminent threat to the internal security of the country due to illegal weapons.

Funds allocated under BADP

4565. SHRI JAGAT PRAKASH NADDA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is allocating funds under Border Area Development Programme (BADP);
- (b) if so, to how many States this fund has been allocated, the details thereof;
- (c) how much funds have been allocated in the last three years, the details thereof, State-wise;
- (d) what programmes of development have been undertaken by the respective States, the details thereof, State-wise;
- (e) how much funds the States have allocated to the districts, the details thereof, district-wise; and
- (f) whether Jammu and Kashmir has been allocated the fund, if so, the details for the last three years and the district-wise money spent by the Jammu and Kashmir Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (f) Yes Sir, Government of India has been implementing the Border Area Development Programme (BADP) through the State Governments as a part of a comprehensive approach to Border Management in the border blocks of the following 17 border States touching the international land border. State Government, including Jammu and Kashmir, have been provided funds during the last three years as detailed below:

Name of the State	Funds released during the year (Rs. in Lakh)		
	2010-11	2011-12	2012-13
1	2	3	4
Arunachal Pradesh	6690.50	15433.00	12451.35
Assam	4800.00	1980.08	1032.74

State Government undertake developmental activities under this programme in various sectors namely: (i) Roads (ii) Education (iii) Social Infrastructure (iv) Agriculture and allied sectors (v) Health (vi) Power (vii) scheme suggested by Border Guarding Forces. Formulation and approval of the Annual Action Plan of the BADP is the primary responsibility of the State Governments.

Allocation of funds to the border districts under BADP is made by the State Governments and District-wise allocation of funds are not maintained centrally.

Protection to industries in naxal affected areas

4566. SHRI PARIMAL NATHWANI: Will the Minister of HOME AFFAIRS be pleased to state: